Compensation for drought affected farmers

1357. SHRI K.T.S. TULSI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total amount of compensation disbursed to farmers affected by drought in the country in the Financial Year 2015-16; and
- (b) the total number of farmers and their families to which the said compensation has been disbursed during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S.S. AHLUWALIA): (a) and (b) The State Government is primarily responsible for taking necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from State Government, in accordance with established procedure.

Assistance under SDRF/NDRF provided is for immediate relief and not by way of compensation for the loss suffered. The main objective of the relief fund is to provide immediate assistance to farmers affected by the calamities.

The details regarding assistance approved from NDRF during the Financial Year 2015-16 for drought affected States on the basis of the Memoranda received is given in the Statement (*See* below). The State Governments are to take utmost care and ensure that all individual beneficiary-oriented assistance from SDRF/NDRF is necessarily / mandatorily disbursed through the bank account of the beneficiary.

Statement

Details of assistance approved from National Disaster Response Fund (NDRF) for drought during 2015-16

(₹ in crore)

Sl. No.	State	Calamity	Amount approved
1.	Karnataka	Drought-K Drought-R	1540.20 723.23
2.	Chhattisgarh	Drought-K	1276.25

Sl. No.	State	Calamity	Amount approved
3.	Madhya Pradesh	Drought-K	2032.68
4.	Maharashtra	Drought-K Drought- K	
		(Supplementary) Drought-R	3049.36# #
5.	Odisha	Drought-K	815.00
6.	Telangana	Drought-K	791.21
7.	Uttar Pradesh	Drought-K Drought-R	1304.52#
8.	Andhra Pradesh	Drought-K	433.77
9.	Jharkhand	Drought-K	336.94
10.	Rajasthan	Drought-K	1193.41
11.	Uttarakhand	Drought-R	#
		Total	13496.57

[RAJYA SABHA]

Unstarred Questions

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Written Answers to

Implementation of NFSM in Telangana

1358. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of districts in Telangana included in the National Food Security Mission (NFSM) and the targets fixed and achievements made in each district since implementation of the scheme, year-wise and district-wise;
- (b) the amount of assistance given to these districts and results of the same so far;
- (c) whether there is any monitoring mechanism to monitor progress of the scheme in these districts, if so, the details thereof; and
 - (d) how farmers are involved in implementation of this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) and (b) Yes, National Food Security Mission

K: Kharif

R: Rabi

^{#:} Proposals are at various stages of processing.